

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1411 /ND/2018
(CA No.373/C-III/ND/19)

In the matter of :

AS Technosoft (P) Ltd

.. PETITIONER

Vs.

Indianroots Shopping Limited

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 05.8.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)

For the Petitioner /Op. Creditor :

For the Respondent/Corporate Debtor : Mr. Ashish Mukheja, Mr. Anurag Bhatt, Advocates

For the Intervener : Mr. Virender Ganda, Sr. Advocate, Mr. Vishal Ganda, Ms.
Chandreyee Maitra, Ms. Shreya Jain, Advocates
Mr. Lokesh Pathak, Mr. Anurag Bhatt, Mr. Ashish Nakhija
Advocate for R.P.

ORDER

CA-373/2019 : This Application has been moved by the Resolution Professional under Section 19(2) & 60 (5) of the Insolvency & Bankruptcy Act, 2016, however, despite notice to the Respondents, it is represented by Ld. Counsel for the RP that the Respondents have not chosen to appear before this Tribunal in person nor through their Counsel.

In this regard, a representation is made by Ld. Senior Counsel Mr. Ganda that an application has been moved in CA No.315/2019 seeking to intervene in this application, however, it is further represented that no respondents have been impleaded in this application filed by the RP before this


Contd.

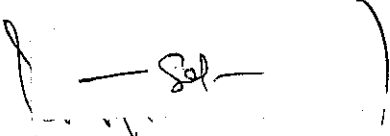
Tribunal. We take a serious note of non-appearance of the respondents even though not specified as such but names and addresses given in Sl. No. (1) to (6) and despite service no appearance and hence necessary directions will be issued including issue of Bailable warrants so as to ensure their appearance before this Tribunal through concerned Police authorities, if necessary. We direct the appearance of Respondents 1 to 6 before this Tribunal on the next date of hearing whose names are given below :

S.No.	Name & Address
1.	Ms. Indrani Roy, 164, Block-G, Alipore, Kolkata-700053.
2.	Mr. Karan Pal Singh, 75, Friends Colony, New Delhi-110065.
3.	Mr. Rajeev Varma, 5, Sai Niketan, JasolaVihar, New Friends Colony, South Delhi-110025.
4.	Mr. Vikram Singh, F-3/15, Krishna Nagar, Gandhi Nagar, Delhi-110051.
5.	Mr. Saurav Banerjee, 1-1632, 3 rd Floor, Chittaranjan Park, New Delhi-110019.
6.	Mr. ShyattoRaha, B-803, The Palm Springs, Gold Course Road, Sector-54, Gurgaon-122002.

Let a copy of this order be issued Dasti.

Post the matter on 26.8.2019.


(K.K. VOHRA)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.8.2019

IB-1411/ND/2018
C-III